

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3476/2005

(From the judgement and order dated 13/08/2004 in RP No. 489/2004(U)  
in OP No. 20129/2002 of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

K.V. PETER & ANR.

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 3525 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4110 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4706 of 2005

(With prayer for interim relief and office report)

Date: 21/01/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. N.R. Shonker, Adv.  
for Mr. P.V. Dinesh,Adv.

For Respondent(s)  
Mr. Romy Chacko, Adv.

UPON hearing counsel the Court made the following  
ORDER

Learned counsel for the respondent in SLP(C) No. 4706/2005 submits in  
similar matters this Court has already dismissed the petition and wishes to place  
on record a copy of the order.

Let copy of the order dismissing similar petition be placed on record.  
Put up after two weeks.

(Ajay Kr. Jain)  
Court Master

(Ashok Bhatia)  
Court Master